

Name of the corporate debtor: Naolin Infrastructure Private Limited														
Date of commencement of CIRP: 04th June 2024 (Copy of order received on 06th June 2024)														
List of creditors as: 17-07-2024														
List of secured financial creditors (other than financial creditors belonging to any class of creditors)														
Sl. No.	Name of creditor	Details of claim received		Amount of claim admitted	Nature of claim	Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed			Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC					
1	Canara Bank	6/19/2024	1,180,022,035	998,353,096	Secured	1,180,022,035	1,180,022,035	No	47.05%	-	-	-	181,668,940	
2	Union Bank of India	6/19/2024	447,093,932	386,462,442	Secured	447,093,932	447,093,932	No	17.83%	-	-	-	60,631,490	
3	Indian Overseas Bank	6/19/2024	355,974,482	296,749,585	Secured	355,974,482	355,974,482	No	14.19%	-	-	-	59,224,897	
4	UCO Bank	6/18/2024	433,620,625	365,670,110	Secured	433,620,625	433,620,625	No	17.29%	-	-	-	67,950,514	
5	Karnataka Bank Limited	6/19/2024	91,401,389	75,369,528	Secured	91,401,389	91,401,389	No	3.64%	-	-	-	16,031,861	
			<b>2,508,112,463</b>	<b>2,122,604,762</b>		<b>2,508,112,463</b>	<b>2,508,112,463</b>						<b>385,507,701</b>	
<b>Note: The above claims has been provisionally admitted, based on the documents and explanation submitted by the creditors, which is subject to the change / revision / modification upon receipt of the required relevant information / documents by Suspended Board of Directors to IRP acting as RP.</b>														